

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF
TELANGANA AT HYDERABAD**

SUB: STATE JUDICIAL SERVICE RULES – DISTRICT AND SESSIONS JUDGES – Declaration of officiation of Dr. Sunnam Srinivasa Reddy, Additional Director, Telangana State Judicial Academy, Secunderabad – who was appointed as District Judge (Entry Level) under 10% quota for the year, 2019 on completion of 2 years of service as per Rule 9 (b) of The Telangana State Judicial Service Rules, 2017 – **ORDERS – ISSUED.**

READ: G.O.Ms.No.55, LAW (L.A & J SPL.B) Dept., dated 03.12.2019.

ORDER ROC.NO.1523/2022-B.SPL., DATED: 27.04.2022

The High Court is pleased to pass the following Order:

The declaration of officiation of Dr. Sunnam Srinivasa Reddy, Additional Director, Telangana State Judicial Academy, Secunderabad, who was appointed as District Judges (Entry Level) under 10% quota in the year, 2019 have completed two years of service as per Rule 9 (b) of The Telangana State Judicial Service Rules, 2017 in the cadre of District and Sessions Judge with effect from the dates shown against his name in Column No.5 of the table below:-

Sl. No.	NAME OF THE OFFICER	DATE OF JOINING DUTY	DATE OF COMPLETION OF TWO YEARS OF SERVICE	DATE OF DECLARATION OF OFFICIATION AS DISTRICT JUDGE
1.	2.	3.	4.	5.
1.	Dr. Sunnam Srinivas Reddy, Additional Director, Telangana State Judicial Academy, Secunderabad	03-12-2019	01.04.2022	02.04.2022

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Note: The Director, Telangana State Judicial Academy, Secunderabad is requested to make necessary entries in the Service Register of the Officer.


REGISTRAR (VIGILANCE)

To:

1. The Officers concerned.
2. The Director, Telangana State Judicial Academy, Secunderabad
3. The Addl. Director, Telangana State Judicial Academy, Secunderabad

Copy to:

The Section Officer, B-Section, High Court for the State of Telangana.
(for information and necessary action)

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